

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.12.2021 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 943 of 2020 (PH)	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Apoorva Pandey Anand Varma-R1 to R5
2.	Comp. App. (AT) (Ins) No.15 of 2021 (PH)	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Sidhath Barua Praful Jindal-R1

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 601 of 2021	Dharmesh Jain, Managing Director (Suspended) Vs. IDBI Trusteeship Services Ltd. & Anr.	Kunal Mimani	Durgesh Khanapurkar Debashree Dey-R1 Harshad Vyas- Interverner
4.	Comp. App. (AT) (Ins) No. 613 of 2021 (With Defects)	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2
5.	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 1120 of 2019	Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt. Ltd. & Ors.	Soumya Dutta	Shruti Agarwal-R3 Partha Sil-R4
7.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	Iswar Mohapatra
8.	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand Mohak Sharma Vishrutyi Sahni Fatema Kachwala

9.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd.	Shivek Trehan	CA Jigar Shah PCS Dhiren R Dave
10.	Comp. App. (AT) No. 117 of 2021	Manish Kumar Verma Vs. Felix Tools Pvt. Ltd. & Ors.	N.K. Sejvani	Amol Vyas Soumil Sharma- R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
12.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors. With	Chirag Gupta	Dheeraj Garg-R1 Srideepa Bhattacharya Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
13.	Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave
14.	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	Kshitij Mudgal	Raghav Anand Shyel Trehar
15.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
16.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal
17.	Competition App. (AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
18.	Competition App. (AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)

19.	Competition App (AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
20.	Competition App. (AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
21.	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar-R2 -15 Vaijayant Paliwal-R16
22.	Competition App. (AT) No. 13 of 2021	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Rohan Arora Saksham Dhingra Naval Chopra Anjali Kumar-R2 & R3

11:30 AM

For Hearing

23.	Comp. App. (AT) (Ins) No. 454 of 2021 (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
24.	Comp. App. (AT) (Ins) No. 455 of 2021 (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3
25.	Comp. App. (AT) (Ins) No. 750 of 2021 (PH)	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan

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By order of Hon'ble Chairperson
-sd/-
Registrar